

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No.357 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Birendra Kumar, Advocate
For the Opposite Parties :

04/26.03.2021 The present civil miscellaneous petition is taken up today through Video conferencing.

Call for a report from the concerned trial court with regard to the present status of the Eviction Suit No.07 of 2014.

Put up this case under the appropriate heading on 23rd April, 2021.

(Rajesh Shankar, J.)

Rohit